

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3319
ANSWERED ON:06.08.2002
IMPLEMENTATION OF RULES AND REGULATION BY AICTE
UMMAREDDY VENKATESWARLU

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is the responsibility of the All India Council for Technical Education to properly plan and coordinate and integrate development of technical education in the country;
- (b) if so, the extent to which AICTE has been able to achieve its objectives; and
- (c) the steps taken by the AICTE to organize its administration properly so as to reduce delays and also induce greater transparency in its work?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) : Yes, Sir.

(b) : For fulfilling its mandate, AICTE has taken various initiatives, viz., laying down norms and standards for courses, curricula, physical instructional facilities, staff pattern, staff qualifications, quality instructions; fixing of norms and guidelines for admissions; launching various staff development schemes/ schemes for continuing education; funding of schemes for research and development, linkages with industry and for institutional development, survey of manpower requirements and employment opportunity; setting up of National Board of Accreditation for periodic evaluation of technical institutes, etc.

(c) : With a view to reducing the delays and to inducing greater transparency, AICTE has taken steps like publishing calendar of activities for processing of proposals in all national dailies and strict adherence to the calendar; constitution of committees consisting of eminent academicians from all over the country and representatives of State Governments to process the proposals.